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Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1977/95

New Delhi this the 19th day of Oct.1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

Ms Rajeshwari Negi
R/o Windrush Hill Estate
Navbahar, Shimla
Himachal Pradesh.

...Applicant

(By advocate: Shri Ajit Pudussery)

Versus


The Union Public Service Commission'
through its Chairperson
Dholpur House
Shahjehan Road
New Delhi

...Respondent

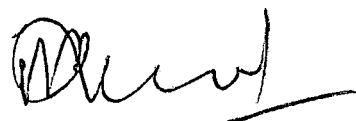
O R D E R(Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Heard the learned counsel of the applicant and perused the application.
Learned counsel seeks permission to withdraw the application with liberty to
the applicant to take up the matter further with the UPSC. Reserving that
liberty, the application is closed as withdrawn.


(R.K.Ahooja)
Member (A)

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(A.V.Haridasan)
Vice Chairman (J)